GOVERNMENT OF INDIA MINISTRY OF HOUSING & URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 707 TO BE ANSWERED ON 10/02/2025

HOUSING AND URBAN INFRASTRUCTURE DEVELOPMENT

707. SHRI SANJAY RAUT:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the investments Government is planning to make in urban infrastructure, particularly public transportation, to decongest city centers and reduce pressure on housing demand;
- (b) the manner in which this will help moderate housing costs in growing urban areas;
- (c) whether Government has considered the lessons from countries like Singapore and China in addressing housing affordability and urban planning; and
- (d) whether the country will adopt similar strategies to integrate housing policies with urban development to foster sustainable growth?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (d) As per the provisions of Article 243 W of the Constitution, in conjunction with the Seventh and Twelfth Schedules, matters relating to urban development fall within the purview of States/Urban Local Bodies. However, Ministry of Housing and Urban Affairs (MoHUA) provides programmatic support to the States/Union Territories (UTs) in their urban development agenda through its various flagship Missions/Programmes viz. Pradhan Mantri Awas Yojana- Urban (PMAY-U), Metro Rail Projects, PM e-Bus Seva Scheme, etc. These missions/ schemes/ projects are implemented by the States/ UTs in accordance with the Mission guidelines to improve the quality of life in cities and towns covered under these missions. An amount of Rs.1,18,190.57 Cr has been released for urban transport (Metro rail/ RRTS projects and PM e-Bus Seva Scheme) in last five years. Expansion of urban transport improves ease of living and ease of doing business. Further, PMAY-U was started in 2015 to provide pucca houses with basic civic amenities to all eligible beneficiaries across the country. Based on the experience and learning so far, the scheme has been revamped and launched as PMAY-U 2.0 'Housing For All' with effect from 01.09.2024 for implementation across the country to construct, purchase and rent a house. PMAY-U 2.0 guidelines require States/UTs to formulate 'Affordable Housing Policy' along with key reforms to attract private investment and create an enabling ecosystem for augmenting the affordable housing stock in the country including the metro cities.